

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

13.

C.A.(CAA)/52(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.05.2024

NAME OF THE PARTIES: Elegare Beauty Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Adv. Anindya Basarkod a/w Adv. Ishrita for the Applicant present.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)